

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1411(ND)/2018

IN THE MATTER OF:

M/s AS Technosoft Pvt. Ltd.

Vs

M/s Indianroots Shopping Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 03.06.2019

Coram:

R.VARADHARAJAN,
Hon'ble Member (Judicial)
Ms. Deepa Krishan,
Hon'ble Member (Technical)

For the Petitioner/Applicant :

For the RP :

For the Corporate Debtor :

:

: Ashok Kumar, Rishi Kapoor, CA DV Gupta,

:

ORDER

As per the directions of Hon'ble Members, the matter is adjourned to 11.06.2019 due to paucity of time.

-sd/-

(Prabhat Kumar Sharma)
Court Officer

Varinder Kumar